

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.35/(MAH)/2013
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: Mr. Rohit P. Maheshwari

V/s.
M/s. Bi-Chem (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Mr. Aditya Mehta, Adv. Mr. Prakash Parikh, Adv. i/b. M/s. Federal & Reshmi Kant for Respondent Nos 2 to 4.		
②	Mr. Rohan Rajadhyaksha, Adv. i/b. Chandra & Co.		

Order

C.P. No. 35/397-398/CLB/MAH/2013

1. Ld. Counsels representing the Petitioner and Respondent respectively are present and stated that an Appeal in respect of this very matter is now listed for hearing on 29th October, 2016 before the Hon'ble High Court, Bombay. It is having also been stated that this Appeal has a direct bearing on both the C.Ps. hence seeking adjourned.
2. Next date of hearing is fixed on 21st November, 2016. Duly communicated to both the sides.
3. Parties are at liberty to mention the C.P. in case the Order of Hon'ble High Court is available to them prior to the next date of hearing.

Dated: 07.10.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)